

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

Item 39

CP No. 70/Chd/Pb/2022

Under Section 59, CA 2013

In the matter of:-

Sh. Rajesh Kumar Soni

...Petitioner

Vs.

Mahajan Steels & Wires Pvt. Ltd. & Ors

...Respondent

Present:

Dr. Rajansh Thukral with Mr. Siddharth Thukral, Advocates for the petitioner.

Mr. Viren Sharma, Advocate for the respondent.

A date is requested by learned counsel for the respondent on the ground that he could not file the reply due to some technical glitch. He is directed to do the needful within one week with a copy in advance to the counsel opposite.

List the matter for arguments on 24.04.2023.

-sd-

**(Subrata Kumar Dash)
Member (Technical)**

-sd-

**(Harnam Singh Thakur)
Member (Judicial)**

January 19, 2023

SM